

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 16.03.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1127 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Employee State Insurance Corporation , Regional Office, Rajender Bhawan Vs. V.M. Confectionery Ltd.	Saurabh Chadda
<b>2.</b>	I.A. No. 1128 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Shiva Graphite Resources Pvt. Ltd. Vs. Action Ispat & Power Pvt. Ltd.	Vikrant Pachnanda
<b>3.</b>	I.A. No. 1129 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Ors.	Ganesh Prasad Agarwal

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**By Order**

**-sd/-**

**Assistant Registrar**